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C/A 21/3/90

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CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCUIT BENCH LUCKNOW

*PN*

T.A. NO. 1592 of 1987 (T)  
(W.P. NO. 820 of 1984)

Ram Lakhman Srivastava	.....	Applicant.
Versus		
Union of India & Others	.....	Respondents.
<u>26.2.1990</u>		
Hon'ble Justice K. Nath, V.C.		
Hon'ble Mr. K.J. Raman, A.M.		

Notices were issued by Registered Post to the applicant by name as well as to his counsel. The notice issued to the counsel has been returned back with the postal report that he could not be found despite repeated efforts. The notice issued to the applicant is presumed served but the applicant is not present.

petition is accordingly dismissed for not prosecution

Sd/-

A.M.

Sd/-

V.C.

// True Copy //

*DR* 27/2/90  
Deputy Registrar

Central Administrative Tribunal  
Lucknow Bench,  
Lucknow

rrm/

*Chaudhary*  
27/2